

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 770/2017

Date of Decision: 6th August, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)

Soni Bhupesh
Age : 42 years
Occupation: Service,
Residing at Qtr. No.171/02
NCH Colony, Kanjurmarg (W)
Mumbai - 400 078.

... *Applicant*

(By Advocate Shri L.C. Kranti)

VERSUS

1. Union of India,
Through Secretary,
Ministry of Defence
New Delhi- 110 001
2. The Admiral Superintendent
Naval Dockyard,
Sahid Bhagat Singh Rd,
Lion Gate,
Mumbai - 400 023. **Respondents**
(By Advocate Shri Rishi Kumar, proxy counsel for Shri B.K. Ashok)

ORDER (ORAL)

PER: Dr. Bhagwan Sahai, MEMBER (A)

After making submissions in the beginning, the learned counsel for the applicant submits that the applicant would like to withdraw this application in view of the decision in favour of the applicant by Bombay City Civil Court in Misc. Appeal No.159/2017.

2. Hence the Original Application is dismissed as withdrawn. No order as to costs.

(Dr. Bhagwan Saha) ⁶⁰ C.L.
Member (A)

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